

**GOVERNMENT OF INDIA  
FINANCE  
LOK SABHA**

UNSTARRED QUESTION NO:2023  
ANSWERED ON:12.12.2008  
SEIZURE OF IMPORTED CARS  
Nahata Smt. P. Jaya Prada

**Will the Minister of FINANCE be pleased to state:**

- (a) whether the Directorate of Revenue Intelligence has recently seized a large number of imported cars which were smuggled into the country through legal channels by misrepresenting facts;
- (b) if so, the details thereof;
- (c) whether the Union Government purpose to ensure steps to prevent such incidents and to take stringent action against the importer; and
- (d) if so, the details thereof?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI S.S. PALANIMANICKAM)

(a)&(b) Yes, Madam. The details for the last three years are as below:

(Rs. in crores) Year No. of seized Value of seized Differential Customs cars. cars. Duty Involved.

2005-06 104 34.20 19.62

2006-07 82 22.02 7.15

2007-08 22 16.24 7.26

2008-09 (upto 19 Sep 08) 3.76 2.15

(c)&(d) Action under the provisions of the Customs Act, 1962 was initiated and Show Cause Notices issued to the errant importers for demanding duty and imposing fine/penalties, as per details at (b) above. All Customs field formations including Directorate of Revenue Intelligence have been sensitized and alerted to prevent smuggling of imported cars into the country through legal channels by misrepresenting facts.